

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: March 03, 2016**

**No. 357 / JR(S)/2016**

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Daya Shanker Tripathi** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, w.e.f. 01.06.2013 against the vacancy caused by in terms of G.O. Dated 18.5.2011 read with G.O.dated 4.8.2013.

**BY ORDER OF THE COURT,**

Sd/-  
**(SHEO KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 112 / JR (S)/ 2014, Dated: Allahabad: March 03, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
8. Sri Daya Shankar Tripathi, Chairman, Commercial Tax Tribunal, Lucknow.
9. The Senior Registrar (Judicial) High Court, Allahabad.
10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(I), High Court, Allahabad.
14. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Confidential-B Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(RAJIV SHARMA)**  
**JOINT REGISTRAR (JDUICIAL) (SERVICES)**